

(b) by when the task is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Widening of National Highway - 24 linking Delhi with Uttar Pradesh have already been taken up from Nizamuddin Bridge in Delhi to Hapur in Uttar Pradesh for smooth movement of traffic in and around Delhi during 2010 Commonwealth Games to be held in Delhi. National Highway No. 24 has already been widened to 8-lane except from km 5.70 to km 6.80 in Delhi Territory. The work of widening to 8-lane is in progress from km 5.70 to km 6.80 of National Highway No. 24 and the same is targeted to be completed by December, 2009. Further, section of National Highway No. 24 from Delhi/Uttar Pradesh Border to Hapur has already been four laned. In addition to this Government of NCT, Delhi is also constructing a flyover over Gazipur crossing and the same is targeted to be completed by April, 2010.

Delay in widening of NHs in Punjab

1317. SHRI VARINDER SINGH BAJWA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of projects for the widening of National Highways in the State of Punjab lagging behind schedule for over one year; and

(b) the details thereof in each case, the reasons for delay and by when each project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Three projects are lagging behind schedule for over one year in the State of Punjab. The details are given in the Statement.

Statement

Delay in widening of NHs in Punjab

Sl. No.	Name of work	Length (in km)	Cost (Rs. In crore)	Date of start	Stipulated date of completion	Likely date of completion	Reasons for delay
1	2	3	4	5	6	7	8
1.	Four laning from km 110.450 to km 117.750 and km 4.000 to km 16.350 of Pathankot-Jammu section of NH-1A	19.65	90.12	22.11.05	May 2008	Dec. 2010	I. Non Mobilisation of adequate resources, poor planning and mis-management by the Contractor.

1	2	3	4	5	6	7	8
							II. Delay in handling over the hindrance free stretch to the contractor. III. Delay in utility shifting, tree cutting and approval of General Arrangement Drawing by the Railways.
2.	Four laning from km 70.00 to km 110.00 of Mukerian-Pathankot section of NH-1A	40	286.70	22.11.05	May 2008	Dec. 2010	I. Non-Mobilisation of adequate resources, poor planning and mis-management by the Contractor. II. Delay in handling over the hindrance free stretch to the contractor. III. Delay in finalisation of Good for Construction drawings for the Mukerian Flyover
3.	Four laning from km 26.00 to km 70.00 of Bhogpur-Mukerian section of NH-1A	44	The civil contractor M/s. Bridge & Roof abandoned the work and the contract was terminated in September 2008. The process of re-award of the balance work is in progress.				

Steps to check entry of fake Chinese Textiles

1318. SHRI ISHWAR SINGH:

SHRI MAHENDRA MOHAN:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware that the textiles manufactured in China are being pushed into India with 'Made in India' labels;
- (b) if so, whether the influx of fake textiles has drastically lowered India's textile export to Nigeria;
- (c) if so, whether the textile industry which is already reeling under recession have been badly affected due to influx of fake Chinese textiles; and